

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 55 (ND)/2009
TP9/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016.

NAME OF THE COMPANY: Sh. Satender Kumar & Ors.

Vs.

M/s Imperial Security Systems Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Representing Respondent no 1, 2, & 3


Amit Rama
advocate
Holding brief of
Mr. Rahul Kadyam
advocate

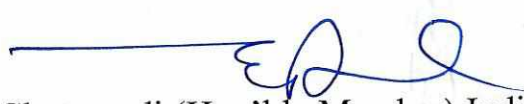
Order dated 3.8.2016

55(ND) 09 /Satender Kumar & Ors.V. Imperial Security System Ltd & Ors.

Learned Counsel representing respondent No. 1, 2 and 3 and for others, there is no representation. Earlier the matter was referred to Delhi High Court Mediation Centre on the joint request of both the parties. Learned counsel is requested to verify the status of mediation and assist to the Bench to make fresh reference to Allahabad High Court Mediation Centre, if necessary.

List the matter on 01.09.2016


VSR Avadhani (Hon'ble Member) Judicial


H P Chaturvedi (Hon'ble Member) Judicial